NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK COMMODITIES SERVICES LTD

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Konthikey au., Coursal for May Plandart.

FOX- S.K. SRINIVASAN.

ORDER

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner stated that his client got settled in Australia. He prays time with an assurance to ensure that the matter get settled. At request, time is enlarged. Put up on 16.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)